

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 121 of 2011**

**Dated: 5<sup>th</sup> January, 2012**

**Present : Hon'ble Mr. Justice P.S. Datta Judicial Member  
Hon'ble Mr. V. J. Talwar Technical Member**

**M.P. Power Generating Co. Ltd. .... Appellant (s)**

**Versus**

**M.P. Electricity Regulatory Commission .... Respondent(s)  
& Anr.**

**Counsel for the Appellant (s) : Ms. Sneha Venkataramani**

**Counsel for the Respondent(s) : Ms. Surbhi Sharma for R-1.**

**ORDER**

Learned counsel for the parties are present. Preliminary written submissions have been filed by the respondent no.1/State Commission and a copy thereof is supplied to the appellant.

On the prayer of the learned counsel for the parties, post the matter for hearing on **3<sup>rd</sup> February, 2012.**

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**

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